

(b) whether creation of the e-portal helped to track these issues more effectively and increase transparency in the system, if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) With a view to address challenges such as leakage and diversion of foodgrains, inclusion/exclusion errors, fake and bogus ration cards, Government is implementing a scheme on “End-to-End Computerization of Targeted Public Distribution System (TPDS) Operations”. The scheme comprises digitization of ration cards/beneficiary and other databases, online allocation, computerization of supply-chain management, setting up of transparency portal and grievance redressal mechanisms. Besides, Central Govt, has also asked States/UTs to install electronic Point of Sale (ePoS) device in all Fair Price Shops (FPSs) for authentication of beneficiaries and electronic capturing of transactions. So far about 77% of Total 5.34 Lakh FPSs have been automated across the country. As a result of use of technology in PDS operations, the State/UT Governments are able to delete/cancel a Total of 2.98 Crore ration cards during 2013-2018.

Besides for proper monitoring and maintaining transparency in PDS operations in all States/UTs, this Department has developed a national portals *i.e.* [annavitrans.nic.in](http://annavitrans.nic.in) for monitoring of foodgrains distribution, and [nfsa.gov.in](http://nfsa.gov.in) for monitoring of other PDS operations.

#### **Delivery of ration at door-step**

856. SHRI DEREK O’ BRIEN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Government has proposed a new initiative of door-step delivery of ration to elderly people and other beneficiaries, if so, the details thereof;

(b) whether all States and UTs have accepted this proposal, if so, the details thereof;

(c) whether the Ministry maintains a central registry of elderly beneficiaries of food rations in the country, if so, the details thereof; and

(d) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) and (b) Department while in view of the fact that some of the beneficiaries may be experiencing

difficulty in getting their entitled foodgrains because of their inability to visit the Fair Price Shop (FPS) themselves for reasons such as old age (above 65 years), physical disability, etc. has issued instructions to all States/UTs for special dispensation of foodgrains. Further, in this regard no objection has been received from any State/UT by the Department.

(c) and (d) Public Distribution System (PDS) is operated under the joint responsibility of the Central and State/UT Governments. Central Govt. is responsible for procurement, allocation and transportation of foodgrains upto the designated depots of the FC1. The operational responsibilities for identification of eligible beneficiaries/families, issuance of ration cards to them and maintenance of all records relating to beneficiaries and distribution of foodgrains. etc. rest with the concerned State/UT Government.

**Pending payment of procurement price to  
farmers of Telangana**

857. SHRI MOHD. ALI KHAN: Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

(a) whether it is a fact that Central and State Governments have dues of more than ₹2,500 crore to farmers in Telangana towards procurement price for foodgrains procured during last Rabi season;

(b) if so, the details thereof; and

(c) the details of foodgrains procured and payment made to farmers in Telangana State during last Rabi season?

THE MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION (SHRI DANVE RAOSAHEB DADARAO): (a) As informed by the State Government, there is no dues to farmers in Telangana towards procurement price for foodgrains procured during last Rabi season.

(b) Does not arise.

(c) As reported by the State Government, the details of paddy procured and payment made to farmers in the Telangana State during last Rabi season *i.e.*, Rabi 2017-18 is as follows:—

• Paddy Purchased	:	35.81 LMTs
• Funds released to farmers	:	5689.77 Crores.